

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IND/2905/(IB)/09/HDB/2017
NAME OF THE COMPANY	Aliens Developers Private Limited
NAME OF THE PETITIONER(S)	Shkeel Ahmed
NAME OF THE RESPONDENT(S)	Aliens Developers Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel	Vappuluriappa@gmail.com	
P V Rama Rao	Counsel	Pvrrao@hyd@gmail.com	<u>Deeksh</u>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Counsel	9948221662	<u>R</u>
C. Venkat Prasanna	Director	9242151515	<u>Genius</u>

Heard Shri V. Appa Rao alongwith P.V. Rama Rao, Learned Counsels for the Petitioner and Shri P. Raja Sripathi Rao along with Shri Venkat Prasanna C, Director of the Company.

The Learned Counsel for the Respondent submit that a similar case has been adjudicated by this Tribunal and a decision was taken and on the similar lines they are trying to resolve this issue too at the earliest possible time. Therefore, request to grant time till 03.10.2017. The Learned Counsel for the Respondent ~~they~~ are expecting funds from the private PE Fund and expedite to release in the end of September, 2017.

Post the case on 03.10.2017.